

(a) the names of smugglers who have been arrested during the month of July, 1984 in each State ; and

(b) the nature of action taken against each smugglers by Government ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) :** (a) and (b). The information is being collected and will be laid on the Table of the House.

**Development of Chetak by Defence Research Establishment**

**2984. SHRI M. RAMGOPAL REDDY :** Will the Minister of DEFENCE be pleased to state :

(a) whether the Defence Research Establishment has developed a superior type battle tank called "Chetak" ; and

(b) if so, its main features and when its production on a large scale will start for use in the Indian Army ?

**THE MINISTER OF DEFENCE (SHRI S.B. CHAVAN) :** (a) A Main Battle Tank (MBT) is under development with Defence Research and Development Organisation (DRDO).

(b) When fully developed, it will be contemporary with the world class MBT's. The tank will go into production after its successful development and trials by the users.

**Vijayanta Tanks**

**2985. SHRI MADHAVRAO SCINDIA :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken any decision on the continuance of Vijayanta tanks ;

(b) if so, the details thereof ; and

(c) if not, the reason therefor ?

**THE MINISTER OF STATE IN THE**

**MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) :** (a) to (c). Government have decided to modernise the Vijayanta Tank fleet with a view to maintaining the combat effectiveness of the Army.

The Vijayanta Tanks so modernised would fully meet the present and future requirements of the Defence Forces.

**Investment by U.S. Companies in India**

**2986. SHRI MADHAVRAO SCINDIA :** Will the Minister of FINANCE be pleased to state :

(a) whether the report of the U.S. Overseas Investment Corporation (OPIC) which coordinates and advises U.S. Companies seeking foreign partners, shows that U.S. Companies are encouraged to invest in India ; and

(b) if so, the details about (i) investments in India and (ii) collaboration agreements with Indian companies by U.S. companies during 1983-84 ?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :** (a) Presumably, the Honourable Member is referring to a recent publication of the OPIC entitled "Investing in India—A guide to US-Indo Business Collaborations". This publication, *inter alia* notes that India offers a stable political and sound economic environment for business collaborations.

(b) Information regarding approvals given by Government for foreign technical/financial collaborations between Indian and U.S. firms is regularly published by the Indian Investment Centre as part of its monthly newsletter. Copies of this newsletter are available in the Parliament Library.

**Financial Assistance to States to Cover Budgetary Deficit**

**2987. SHRI AJIT BAG :** Will the Minister of FINANCE be pleased to state :

(a) the State-wise budgetary surplus or deficit in 1982-83, 1983-84 and 1984-85 (budget) ; and

(b) the financial assistance given State-wise by the Union Government to cover budgetary deficit during 1982-83, 1983-84 and 1984-85 (Budget Estimate) ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Statement I laid on the Table of the House shows the actual surplus/deficit in the State Budgets during 1982-83 and 1983-84 as also the

surplus/deficit, as presented by the State Governments for 1984-85 in their Budgets.

(b) Statement II laid on the Table of the House gives the financial assistance provided to States during 1982-83 and 1983-84 to cover their budgetary deficits. No provision has been made in the Central Budget for covering States' deficits during 1984-85.

Statement-1

Budgetary Surplus (+) / Deficit (—)

States	(Rs. Crores)		
	1982-83 Actuals	1983-84 Actuals	1984-85 B.E.
1	2	3	4
1. Andhra Pradesh	+9.19	—82.00	—40.32
2. Assam	—30.87	—50.99	—62.22
3. Bihar	—235.36	+92.01	—126.94
4. Gujarat	+42.15	—52.70	—50.63
5. Haryana	—66.87	+36.24	+3.70
6. Himachal Pradesh	—11.36	—11.40	+5.10
7. Jammu and Kashmir	—1.15	—3.20*	—3.00
8. Karnataka	—46.91	—32.19	—149.72
9. Kerala	—1.48	—73.76	—19.95
10. Madhya Pradesh	—64.45	—15.05	—36.66
11. Maharashtra	+23.58	—30.31	—42.40
12. Manipur	—17.58	—1.13	+13.80
13. Meghalaya	—4.55	—2.44	+0.62
14. Nagaland	—18.94	—18.65	+17.35
15. Orissa	—55.96	+107.87	+2.01@

1	2	3	4
16. Punjab	+ 25.60	-108.79	-95.68
17. Rajasthan	-26.07	+ 27.73	-165.45
18. Sikkim	-6.54	-2.63	-0.01
19. Tamil Nadu	-40.50	-21.98	-72.19
20. Tripura	-5.13	-3.44	-3.60
21. Uttar Pradesh	-86.00	-52.61	-59.32
22. West Bengal	-82.51	-24.22	-54.41
<b>Total</b>	<b>-701.71</b>	<b>-323.64</b>	<b>-939.92</b>
	-802.23 } + 100.52 }	-587.49 } + 263.85 }	-982.50 } + 42.58 }

\*Revised Estimates.

@Excludes A.R.M. of Rs. 5 crores reflected in the revenue receipts.

#### Statement-II

*Financial assistance provided to States by the Centre during 1982-83 and 1983-84 to cover budgetary deficits.*

(Rs. crores)

States	1982-83	1983-84
1	2	3
1. Andhra Pradesh	18.95	—
2. Assam	127.43	—
3. Bihar	197.39	169.29
4. Gujarat	74.60	—
5. Haryana	75.79	19.93

	2	3
6. Himachal Pradesh	36.91	—
7. Jammu and Kashmir	—	—
8. Karnataka	—	4.84
9. Kerala	93.93	42.26
10. Madhya Pradesh	154.88	20.27
11. Maharashtra	81.40	—
12. Manipur	66.29	—
13. Meghalaya	16.41	—
14. Nagaland	21.96	—
15. Orissa	24.43	41.00
16. Punjab	97.35	21.52
17. Rajasthan	283.46	48.71
18. Sikkim	—	—
19. Tamil Nadu	—	55.78
20. Tripura	30.72	—
21. Uttar Pradesh	0.85	2.00
22. West Bengal	340.71	73.72
<b>Total</b>	<b>1743.46</b>	<b>499.12</b>

**Conversion of Black Money Through  
Purchase of Prize-Winning Tickets**

2988. **SHRI MADHAVRAO SCINDIA** :  
Will the Minister of FINANCE be pleased to state

(a) whether attention of Government has been drawn to the news item in the 'Indian Express' of April 11, 1984 captioned "Mystery Shrouds Navy Raffle Prize Winners";

(b) if so, whether Government have since looked into the conversion of large amount of black money through purchase of prize winning tickets by underhand means as stated in the news item; and

(c) the outcome of the investigations made so far?

**THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI S.M.  
KRISHNA)** : (a) Yes, Sir.